Annexure

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the corporate debtor: Ansh Energy Solutions Pvt. Ltd. Date of commencement of liquidation: 14.12.2023; List of stakeholders as on: 14.02.2024

(Amount in ₹)

Sl. No.	Category of stakeholders	Summary of received	claims	Summary admitted	of claims	Amount of contingent claims		Annexur	Remark, if any
		No. of claims		No. of claims	Amou nt				
1	Unpaid insolvency resolution process costs				9267330			NA	
2	Liquidation costs incurred till date				50000			NA	
3	Secured financial creditors							1	
4	Unsecured financial creditors							2	
5	Operational creditors (Workmen)							3	
6	Operational creditors (Employees)							4	
7	Operational creditors (Government Dues)						0	5	
8	Operational creditors (other than Workmen, Employees and Government Dues)	3	7725737	3	5928753		1796984	6	
9	Other stakeholders, if any (other than financial creditors and operational creditors)							7	
Total		3	7725737	3	15246083		1796984		

Amexure - 1														
				Name of the corpor	rate debtor: Ansh E	nergy Solutions Py	vt. Ltd. Date of com	mencement of liqui	dation: 1	4.12.2023; List of s	takeholders as on:	14.02.2024		
					List of Sec	ured Financial Creditor	rs							
Name of	Deta			Amount of claim under	Remarks, if any									
creditor	Date of					Whether security	Details of Security	Amount covered by	%share			rejected	verification	
	receipt	claimed	admitted		security interest	interest	Interest	guarantee	in total		may be set off			
						relinquished?			amount					
						(Yes/No)								
									admitted					
NIL														
		creditor Date of receipt	creditor Date of Amount receipt claimed	Name of Details of claim creditor Date of Amount Amount of claim receipt claimed admitted	Name of Details of claim	Name of Details of claim Open the company of claim Nature of claim Amount covered by security interest	Name of Details Glaim Details Credition Date of Amount of claim Amount overed by Whether security interest relinquished? (Ves/No)	Name of Details of claim Details of claim Details of claim admitted	Name of Details of Caim Details Creditor	Name of Details of claim Details Calcifure Details Calcifure Details Calcifure Creditor Date of Amount Amount of claim Amount covered by sceurity Interest Interest Claim Cl	Name of Details General Details Creditor Date of Amount of claim Interest Interest Guarantee Interest Guarantee Interest Continuent claim Amount of claim Amount	Name of Details of claim Details of claim Details of claim Details of claim Amount of covered by security interest Int	Name of creditor Date of Amount of Calim Creditor Date of Amount of Calim Amount overed by Whether security Data of Calim Amount overed by Whether security Interest Inte	Name of Details of claim Details Calcinum Details of claim Amount of cla

						Annexu	re - 2								
	Name of the corporate debtor: Ansh Energy Solutions Pvt. Ltd.; Date of commencement of liquidation: 14.12.2023; List of stakeholders as on: 14.02.2024														
	List of unsecured financial creditors														
Sl.	Name of	Details	of claim			Deta	ils of claim adn	itted			Amount	Amoun	Amount	Amount of	Remarks,
No.	o. creditor received of tofany of claim claim under if any														
	Date of Amount Amount of Nature of Amount Whether Details Amount %share contingent mutual rejected verification														
		receipt	claimed	claim	claim	covered by	security	of	covered by	in total	claim	dues,			
				admitted		security	interest	Security	guarantee	amount		that			
						interest	relinquished?	Interest		of claim		may be			
							(Yes/No)			admitte		set off			
										d					
	0				0	0	0	0	0	0	0		0	0	
	[0		0	0	0	0	[0	0	[0	Įυ	[0	[0	[0	0	1

					Annex	ure - 3								
	Name of the	corporate debtor	: Ansh Ene	rgy Soluti	ons Pvt. Lt	d.; Date of comm	enceme	nt of liquida	ation: 14.12.	2023; List o	f stakeho	lders as o	n: 14.02.2024	1
	List of operational creditors (Workmen)													
Sl.	Name of	Name of	Details o	of claim			Details	of claim		Amount	Amoun	Amount	Amount of	Remarks,
No.	Aythorised	workmen	received				admitt	ed		of	t of any	of	claim under	if any
	representative, Date of Amount Total Amount of Nature Whether %share in contingent in												verification	
	if any		receipt	claimed	Amount	claim for the	of	security	total	claim	dues,	rejected		
					of claim	period of twenty-	claim	interest	amount of		that			
					admitted	four months		relinquish	claim		may be			
						preceding the		ed?	admitted		set off			
						liquidation		(Yes/No)						
						commencement								
	date													
	NIL			0			0			0	0	0	0	

						Annexure - 4									
Nam	e of the corpora	ite debtor: An	sh Ener	gy Solution	s Pvt Ltd;	Date of commer	ncement o	of liquidati	on: 14.12.20	23; List c	f stakehol	ders as on:14	.02.2024		
	List of operational creditors (Employees)														
Sl.	Name of	Name of	Detai	ils of claim			Details of	claim	Amount	Amount	Amount	Amount of	Remarks		
No.	Aythorised	employee	recei	ved		:	admitted		of	of any	of claim	claim under	, if any		
	representative,		Date of	Amount	Total	Amount of	Nature	%share	contingent	mutual	rejected	verification			
	if any		receipt	claimed	Amount	claim for the	of claim	in total	claim	dues,					
					of claim	period of		amount		that					
					admitted	twelve months		of claim		may be					
						preceding the		admitted		set off					
						liquidation									
						commencement									
	NIL			0			0		0	0	0	0			

Annexure - 5

Name of the corporate debtor: Ansh Energy Solutions Pvt Ltd; Date of commencement of liquidation: 14.12.2023; List of stakeholders as on: 14.02.2024

List of operational creditors (Government Dues)

1	SI.	Details of	claimant	Detai	ls of		•		Detai	ls of claim	Amount	Amoun	Amount	Amount of	Remarks, if
	No.			claim					admi	tted	of	t of any	of	claim	any
١		Department	Government	Date of	Amoun	Amount	Nature	Amount	Whether	%share	contingent	mutual		under	
١		•		receipt	t	of claim	of	covered by	lien/	in total	claim	dues,	rejected	verification	
1				_	claimed	admitted	claim	lien or	attachmen	amount		that			
١								attachment	t	of claim		may be			
١								pending	removed?	admitted		set off			
١								disposal	(Yes/No)						
L															
Г					0	0	0	0	0	0	0	0	0	0	0

Annexure - 6

Name of the corporate debtor: Ansh Energy Solutions Pvt Ltd; Date of commencement of liquidation: 14.12.2023; List of stakeholders as on: 14.02.2024
List of a sectional and its or (all and a Wallson Englands and Community Decay)

				List	or operationa	r creditors (our	er man work	men, employe	overnment Dues)					
	Name of	Detai				Details	of claim ad	mitted		Amount		Amount of	Amount of	
No.	creditor	clain	1							of	t of any	1		if any
				Amount of claim admitte	l	Amount covered by lien or	Whether lien/ attachmen	Amount covered by	%share in total amount	contingent claim	mutual dues, that	rejected	under verification	
				d		attachment pending	t removed?	guarantee	of claim admitted		may be set off			
1	Insight Collaborative Logistics Pvt Ltd.	02.02.21	6268872		OC	No	NA	NA		NIL	NIL	1796984	0	Intt not eligible
2	Revti Enterprises	10.02.21	1052755	1052755	OC	No	NA	NA		NIL	NIL	0	0	
3	Digital Marketing India Pvt. Ltd.	03.02.21	404110	404110	OC	No	NA	NA		NIL	NIL	0	0	
<u> </u>														
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-									-					
_			7725727	5928753	0	0	0	0	0	1 0	0	1796984	0	
	l	l	1143131	3740133	1 0	ı	1 0	. 0		"	<u> </u>	1/70904	. 0	

	Annexure - 7														
]	Name of the corporate debtor: Ansh Energy Solutions Pvt. Ltd. Date of commencement of liquidation: 14.12.2023; List of stakeholder														
	List of other stakeholders, if any (other than financial creditors and operational creditors)														
Sl.	Sl. Name of Category of Details of Details of claim admitted Amount Amount Amount Amount A														Remarks
No	stakeholder stakeholders claim received of											of any	of claim	claim under	, if any
		preference	Date	Amount	Amount	Nature	Amount	Whether	Amount	%share	contingent	mutual	rejected	verification	
		shareholders/	of	claimed	of claim	of claim	covered by	lien/	covered	in total	claim	dues, that			
		equity	receipt		admitted		lien or	attachment	by	amount		may be			
		shareholders/					attachment	removed?	guarante	of claim		set off			
		partners					pending	(Yes/No)	e	admitted					
		/others					disposal								
	NIL						0	NA	NA	0	0	0	0	0	